

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**Company Appeal(AT) (Insolvency) No. 1110 of 2019**

**IN THE MATTER OF:**

**M/s Equipment Planet**

**...Appellant**

**Vs**

**M/s Udit Infraworld Pvt. Ltd.**

**....Respondent**

**Present:**

**For Appellant:        Mr. Satendra Rai, Advocate**

**For Respondent:     Mr. Manish Shekhari and Ms. Anisha Mahajan,  
Advocates**

**ORDER**

**12.03.2020**        Advocate Mr. Satendra Rai for the Appellant says that arguing  
Counsel is not available. He seeks time.

List the Appeal 'For Admission (After Notice)' on **16<sup>th</sup> April, 2020**.

[Justice A.I.S. Cheema]  
Member (Judicial)

[Justice Anant Bijay Singh]  
Member (Judicial)

(Kanthi Narahari)  
Member(Technical)

*Akc/Mn*